

or any other additional charges unlike sales made through distributors or retail shops. This is by way of suggestion given by ET&T to its MTB member.

It is too early to predict when the manufacturers will start warehouse sales on the above pattern.

Implementation of anti-pollution measures in Kerala

1182. SHRI V.S. VIJAYARAGHAVAN : Will the PRIME MINISTER be pleased to state :

(a) whether there is any laxity in the implementation of anti-pollution measures in Kerala ;

(b) whether any complaints have been received in this regard ; and

(c) if so, the steps being taken to tighten the machinery which is entrusted with the task of implementing the law on pollutions ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BIR SEN) : (a) to (c). The information is being collected and will be laid on the table of the House.

Bird Hazards at Airport

1183. SHRI MAHENDRA SINGH : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the Bombay Natural History Society has made some recommendation to Government for preventing bird hazards at airports ;

(b) if so, the details thereof ; and

(c) the reaction of Government thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) and (b). Yes, Sir. In their report

on the study of bird hazards at the two civil airports of Delhi and Bombay and three Defence airports of Hindon, Agra and Ambala, the Bombay Natural History Society have made the following recommendations :

1. Water logging should be completely eliminated from these airfields.
2. The existing vegetation of the infield areas should be replaced with the 'Dhub' grass, a variety of short lawn grass.
3. All existing building constructions and the new ones to come up within and adjoining the aerodromes should be pigeon-proofed.
4. Open garbage dumps, open garbage huts or even closed garbage huts within and adjacent to the aerodromes should not be permitted.
5. All edible garbage should be temporarily stored in covered containers within the buildings and sent promptly to incinerators in closed bags. Food-vans of catering agencies should compulsorily be made bird-proof.
6. Landing and taking off around sunrise and sunset should be avoided.
7. The incinerators at Delhi and Bombay airports should be upgraded to make them air-pollution free conforming to inter-national standards.
8. Carcass Processing Centres should be set up on priority basis at Delhi as well as Agra and Ambala.
9. The existing slaughter houses should be replaced with modern abattoirs at Delhi/Hindon and Agra.

10. It should be made mandatory for all large hotels and large eating houses in Delhi, Bombay and Agra to have their own incinerators to dispose of their edible garbage.
11. It should be made compulsory for every large meat and fish market in Delhi, Bombay and Agra to have its own functioning incinerator within the premises of the market.
12. Dumping the edible chicken wastes in open by chicken dressing yards should be made a serious offence.
13. Piggeries at Delhi should be bird-proofed at least with wire mesh from all sides as well at the top.
14. Bone drying yards of all bone mills and other bone processing units including glue factories must be completely bird-proofed from all sides.
15. All meat canning factories should send the bones only to authorised bone Processing Units and meat wastes to Carcass Processing Centres.

(c) Government have accepted the recommendations.

[*Translation*]

Expansion of Rawatbhata Atomic Power Station

1184. SHRI VIRDHI CHANDER JAIN : Will the PRIME MINISTER be pleased to state :

(a) whether Government have decided to expand the Rawatbhata Atomic Power Station in Rajasthan by setting up two units of 235 MW each ;

(b) if so, the time by which the work in respect of these units is likely to be

completed and the estimated cost thereof; and

(c) the time by which the work is likely to be started ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) Yes, Sir.

(b) These units are expected to be commissioned in 1994. The cost of the two units is estimated at about Rs. 609 crores at 1984 price level.

(c) Work on these units relating to site mobilisation is expected to commence during 1985.

[*English*]

Modernisation of Police Force

1185. SHRI K. KUNJABU : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether any comprehensive plan is being formulated for modernising the police force in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) Yes, Sir.

(b) A statement giving the required information is enclosed.

Statement

With the growth of industrialisation and advance in science and technology, crime has become sophisticated and complex. With a view to maintain law and order and preserve peace in such circumstances, police must also modernise its technique by using the latest develop-